

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 13 Genl./XVII.3, dated, Chandigarh the 08th March, 2016.

It is hereby notified for general information that the High Court and the Subordinate Courts in Union Territory, Chandigarh, shall remain closed for the first half of 09.03.2016 (Wednesday) on account of funeral of Hon'ble Mr. Justice Naresh Kumar Sanghi, who left for his heavenly abode yesterday.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

Heeta Minhas
for Assistant Registrar (Genl.)
for Registrar General

Endst. No. 6685 Genl./XVII.3, dated 08th March, 2016.

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Advocate General, Punjab, Chandigarh.
8. The Advocate General, Haryana, Chandigarh.
9. The Accountant General, (A&E), Punjab, Chandigarh.
10. The Accountant General, (Audit), Punjab, Chandigarh.
11. The Accountant General, (A&E), Haryana, Chandigarh.
12. The Accountant General, (Audit), Haryana, Chandigarh.
13. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
14. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
15. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
16. The President, Sikh Gurudwara Tribunal, Chandigarh.
17. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

Heeta Minhas
for Assistant Registrar (Genl.)
for Registrar General

Endst. No. 6686 Genl./XVII.3, dated 08th March, 2016.

Copy forwarded for information to :-

1. All the District and Sessions Judges in the State of Punjab.
2. All the District and Sessions Judges in the State of Haryana.
3. The District and Sessions Judge, Chandigarh.
4. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

Heeta Minhas
for Assistant Registrar (Genl.)
for Registrar General

Contd.....2.

Registered/
Speed Post

Endst. No. 6687 Genl./XVII.3, dated 08th March, 2016.

Copy forwarded to :-

1. The Controller of Printing & Stationery, U.T., Chandigarh.
 2. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
 3. The Controller of Printing & Stationery, Haryana, Chandigarh.
- with the request that the notification be published in the official Gazettes of the above states/U.T.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

Heeta Minhas
for Assistant Registrar (Genl.)
for Registrar General

Endst. No. 6688 Genl./XVII.3, dated 08th March, 2016.

Copy forwarded to the following :-

1. The Chief Editor, The Tribune, Chandigarh.
2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, Dainik Bhaskar, Chandigarh.
4. The Chief Editor, Punjab Kesri, Chandigarh.
5. The Chief Editor, Daily Ajit, Jalandhar.

with the request that the said notification may be published in their newspapers for the information of general public.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

Heeta Minhas
for Assistant Registrar (Genl.)
for Registrar General

Endst. No. 6689 Genl./XVII.3, dated 08th March, 2016.

Copy forwarded for information to :-

1. The Principal Secretary to Hon'ble the Acting Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents Gr.-I/Gr.-II/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

Heeta Minhas
for Assistant Registrar (Genl.)
for Registrar General